GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1859 ANSWERED ON:08.03.2013 DEMANDS OF IT OFFICIALS Annayyagari Shri Sai Prathap

Will the Minister of FINANCE be pleased to state:

- (a) whether the Income Tax officials are pressing the Government to settle their long pending demands;
- (b) If so, the details thereof and its impact on the tax collection along with the response of the Government thereto; and
- (c) the steps taken/being taken by the Government to settle the issue at the earliest?

Answer

MINISTER OF STATE FOR FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) Yes, Sir.
- (b) & (c) The Income Tax officials have been pressing for improving their service conditions like promotion/ regularisation, upgradation of pay scales, seniority etc. and other infrastructure facilities like provision of laptops/data card. In this context, the Association of the officers stop their members to keep away from action like Survey and Searches and even non-cooperation in recovery of arrears. This has an impact on tax collection. The demands of the Income Tax officials are at different stages of consideration in the Government.